

1765 *Appropriation* BHADRA 4, 1890 (SAKA) D.E.G. General 1766
(No. 3) Bill 1965-66

Demands Nos. 8, 26, 45, 55, 56,
58, 66, 67, 71, 78 and 113."

The motion was adopted.

17.08 hrs.

APPROPRIATION (No. 3) BILL, *
1968

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
JAGANNATH PAHADIA) : I beg
to move for leave to introduce a Bill
to authorise payment and appropri-
ation of certain further sums from and
out of the Consolidated Fund of India
for the services of the financial year
1968-69.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to intro-
duce a Bill to authorise payment and
appropriation of certain further sums
from and out of the Consolidated
Fund of India for the services of
the financial year 1968-69."

The motion was adopted.

SHRI JAGANNATH PAHADIA :
I introduce †the Bill.

Now, I beg to move ‡ :

"That the Bill to authorise pay-
ment and appropriation of certain
further sums from and out of the
Consolidated Fund of India for the
services of the financial year 1968-69,
be taken into consideration."

MR. DEPUTY-SPEAKER : The
question is :

"That the Bill to authorise pay-
ment and appropriation of certain
further sums from and out of the
Consolidated Fund of India for the
services of the financial year 1968-69,
be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER : The
question is :

"That clause 2, clause 3 and the
Schedule stand part of the Bill."

The motion was adopted.

*Clause 2, Clause 3, and the Schedule
were added to the Bill.*

*Clause 1, the Enacting Formula
and the Title were then added to the
Bill.*

SHRI JAGANNATH PAHADIA :
I move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The
question is :

"That the Bill be passed."

The motion was adopted.

17.10 hrs.

DEMANDS † FOR EXCESS GRANTS
(GENERAL), 1965-66

MR. DEPUTY-SPEAKER : The
House will now take up discussion on
the Demands for Excess Grants in
respect of the Budget (General) for
1965-66.

DEMAND No. 3—AVIATION

MR. DEPUTY-SPEAKER : Mo-
tion moved :

"That a sum of Rs. 8,43,983 be
granted to the President to make
good and excess on the grant in
respect of 'Demand No. 3—Avia-
tion' for the year ended the 31st
day of March, 1966."

DEMAND No. 11—DEFENCE SERVICES,
EFFECTIVE —ARMY

MR. DEPUTY-SPEAKER : Motion
moved :

* Published in Gazette of India Extraordinary, Part II, Section 2, dated 26-8-68.

† Introduced with the recommendation of the President.

‡ Moved with the recommendation of the President.